

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 109
(IB)-2425(PB)/2019

IN THE MATTER OF:

ICICI Bank Limited

..... Petitioner/Applicant

v.

Jindal India Thermal Power Limited

..... Respondent

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 19.12.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant

:

Mr. Ramji Srinivasan, Sr. Adv. with Mr. ' Mohit Singh, Ms. Kanika Singhal, Mr. Amit Kr. Mishra, Mr. Turab Ali Kazmi, Advts.

ORDER

Pleadings are complete.

List for arguments on 21.01.2020.

— Sd —

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

— Sd —

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

19.12.2019
Aarti Makker